

ITEM NO.18

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 144/2023

ASHOK KUMAR RAGHAV

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION )

Date : 17-02-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Ms. Neelam Singh, AOR  
Mr. Akash Vashishtha, Adv.  
Mr. Sameer Singh, Adv.  
Mr. Karan Thakur, Adv.  
Mr. Vijay Kumar Singh, Adv.  
Mr. Ashish Sheoran, Adv.  
Mrs. Reena Devi, Adv.  
Mr. Sukesh Kumar Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1 Issue notice returnable on 20 March 2023.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR